COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 109 OF 2016

Dated: 6th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Cauvery Hydro Energy Ltd. Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Nikhil Majithia

Counsel for the Respondent(s) : Mr. Srishti Govil for R-2 & R-3

ORDER

We have heard learned counsel for the parties. Arguments are concluded. *Judgment is Reserved.* Learned counsel for the appellant may file written submissions by tomorrow after serving copy on the other side. Learned counsel for respondent Nos. 2 & 3 may file written submissions on or before 09.11.2017 after serving copy on the other side.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd